

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.70017 of 2019

(Arising out of Order-in-Appeal No.GZB/EXCUS/000/APPL-MRT/285/2018-19
dated 04.09.2018 passed by Commissioner (Appeals) CGST, Meerut)

M/s N. B. Foils P. Ltd.,

.....Appellant

(32Km. Stone, Hapur By Pass
BS Road Industrial Area, Ghaziabad-201009)

VERSUS

Commissioner of CGST, Ghaziabad

....Respondent

(Ghaziabad)

APPEARANCE:

Shri Rajesh Chhibber, Advocate for the Appellant

Shri Santosh Kumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

FINAL ORDER NO.- 70441/2024

DATE OF HEARING : 18 July, 2024

DATE OF DECISION : 18 July, 2024

P. K. CHOUDHARY:

Learned Advocate appearing on behalf of the Appellant
requested for withdrawal of appeal. Accordingly, the appeal is
dismissed as withdrawn.

(Dictated and pronounced in open court)

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS